

Name of the Corporate Debtor: Landmark Housing Projects Chennai Private Limited Date of Commencement of Liquidation: 16-04-2025; List of Stakeholders as on Date: 15-11-2025; Name of IP: Mr. Ebenezar Inbaraj; Process Number: 1; Last 5 digit of registration number: 11286

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	4	1658193304.98	4	816978731	0	841214573		Annexure 3
4	Unsecured financial creditors	27	1994179306.20	20	451714410	0	1542464896.20		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	4	1112185619	3	174296434	0	937889185		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	8	652668993	8	440027863	0	212641130		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	56841612	1	6339197	0	50502415		Annexure 9
Total		45	5474068835.18	36	1889356635	0	3584712199.2	0	